

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 26/2025	State Bank of India Vrs. M/s. Sri Ganesh Textiles	Simanchala Panda	9338005621	NA	09.07.2025	09.07.2025
			C.S. 27/2025	State Bank of India Vrs. Bibek Sahu & another	Simanchala Panda	9338005621	NA	09.07.2025	09.07.2025
			C.S. 28/2025	State Bank of India Vrs. Sudhala Sundar Patnaik	B.K.Mohanty	9437203565	NA	11.07.2025	11.07.2025
			C.S. 29/2025	State Bank of India Vrs. B.Srikant Kumar Patra	B.K.Mohanty	9437203565	NA	11.07.2025	11.07.2025
			C.S. 30/2025	State Bank of India Vrs. Baladeb Seth	Niranjan Mahapatro	9438236781	NA	11.07.2025	11.07.2025
			C.S. 31/2025	State Bank of India Vrs. Bansidhar Paik	Niranjan Mahapatro	9438236781	NA	11.07.2025	11.07.2025

			C.S. 32/2025	State Bank of India Vrs. Jubaraj Majhi	Niranjan Mahapatro	9438236781	NA	11.07.2025	11.07.2025
			C.S. 33/2025	Gajendra Prasad Panda Vrs. State of Odisha & Others	Jatindra Kumar Mohapatra	9348240558	NA	17.07.2025	17.07.2025
			C.S. 34/2025	Gajendra Prasad Panda Vrs. State of Odisha & Others	Jatindra Kumar Mohapatra	9348240558	NA	17.07.2025	17.07.2025
			I.A. 05/2025	Satari Appanna Patro Vs Kanakala Kora Patro and others	N.Kishore Kumar Pattnaik	NA	NA	25.07.2025	25.07.2025
			F.D.C.S. 02/2025	Sri Padma Charan Behera Vrs. Sri Brundaban Behera & others	Sudhansu Kumar Sethy	9338877771	NA	17.07.2025	17.07.2025
			F.D.C.S. 03/2025	Sandhyarani Devi Vrs. Subasinin Choudhury & others	Rama Subudhi	9437414039	NA	17.07.2025	17.07.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Exe. 26/2025	Sundaram Finance Ltd. Vs. Rajesh K & Others	Sri Ashok Kumar Sahoo & Associates	NA	NA	02.07.2025	02.07.2025
			Exe. 27/2025	Sundaram Finance Ltd. Vs. Patit Pandey & Others	Sri Ashok Kumar Sahoo & Associates	NA	NA	03.07.2025	03.07.2025
			C.S. 10/2025	State Bank of India Vs. Niranjan Dash	H.S. Nanda & Associates	NA	NA	07.07.2025	07.07.2025
			C.S. 11/2025	State Bank of India Vs. Ravi Tanty	H.S. Nanda & Associates	NA	NA	07.07.2025	20.06.2025
			Exe. 28/2025	Sundaram Finance Ltd. Vs. Md. Noor Alam & Others	Sri Ashok Kumar Sahoo & Associates	NA	NA	08.07.2025	08.07.2025

			C.M.A. 06/2025	Sundaram Finance Ltd. Vs. Mr. Ghanshyam Pradhan & Others	Sri Ashok Kumar Sahoo & Associates	NA	NA	21.07.2025	21.07.2025
			C.S. 13/2025	Bank of India Vs. Mrs. Guddi Agrawal	Sri Asis Kumar Pattanaik & Assocaites	NA	NA	30.07.2025	30.07.2025
			C.S. 14/2025	Bank of India Vs. Mrs. Sabita Agrawal	Sri Asis Kumar Pattanaik & Assocaites	NA	NA	30.07.2025	30.07.2025
			C.S. 15/2025	Mahanadi Coalfields Ltd. Vs. M/s 4030 Modin Mashakh Nadaf Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 16/2025	Mahanadi Coalfields Ltd.Vs.M/s 4011 Sunil Kumar Sinha Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 17/2025	Mahanadi Coalfields Ltd. Vs. M/s 3344 Madhusudan Dash Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 18/2025	Mahanadi Coalfields Ltd. Vs. M/s 4063 Nani Gopal Patra Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 19/2025	Mahanadi Coalfields Ltd. Vs. M/s 4145 Kishor Kumar Bisoy Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 20/2025	Mahanadi Coalfields Ltd. Vs. M/s 3521 Sunil Jha Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 21/2025	Mahanadi Coalfields Ltd. Vs. M/s 3558 Mahapatra Sangram Keshari Secuirty Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 22/2025	Mahanadi Coalfields Ltd. Vs. M/s 3719 Pratap Ghose Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025

			C.S. 23/2025	Mahanadi Coalfields Ltd. Vs. M/s 4028 Sudhir Sood Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 24/2025	Mahanadi Coalfields Ltd. Vs. M/s 3818 Prabhash Chandra Mishra Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 25/2025	Mahanadi Coalfields Ltd. Vs. M/s 3925 Dilip Kumar Dana Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
			C.S. 26/2025	Mahanadi Coalfields Ltd. Vs. M/s 4082 Cdr Gokul Charan Nayak Security Agency	Sri Prasant Kumar Pradhan	NA	NA	31.07.2025	31.07.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	CMA 8/2025	M/s Sundaram Finance Limited Vs. Subodh Kumar Choudhury	Amiya Kumar Pattnaik	9937175669	NA	10.06.2025	10.06.2025
			Ex 312/2025	M/S Shriram Finnce Limited Vs Prasanta Kumar Panda	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			Ex 313/2025	M/S Shriram Finnce Limited Vs Gokul Charan Padhihari	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			Ex 314/2025	M/S Shriram Finnce Limited Vs Ratikanta Nayak	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			Ex 315/2025	M/S Shriram Finnce Limited Vs Prasanta Swain	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			Ex 316/2025	M/S Shriram Finnce Limited Vs Baulabala Mallick	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025

			Ex 317/2025	M/S Shriram Finnce Limited Vs Prakash Kumar Nayak	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			Ex 318/2025	M/S Shriram Finnce Limited Vs Laxmidhar Barik	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			CS-II- 01/2025	Canara Bank Vs Bhumi Fly Ash Bricks	Jitendra Kumar Mohanty	9437316592	NA	18.06.2025	18.06.2025
			MS- 184/2025	Canara Bank Vs Sushanta Kumar Dash	Sribasta Sahoo	8917618220	NA	18.06.2025	18.06.2025
			MS- 185/2025	Canara Bank Vs MSV Fashion Bazar One	Sribasta Sahoo	8917618220	NA	18.06.2025	18.06.2025
			MS- 186/2025	Canara Bank Vs Sadananda Mallick	Sribasta Sahoo	8917618220	NA	18.06.2025	18.06.2025
			MS- 187/2025	State Bank Of India Vs Debendra Prasad Mohapatra	Tanmaya Mohanty	9437316975	NA	18.06.2025	18.06.2025
			EX 319/2025	Smt. Priyambada Vs Executive Engineer, Rural Works Divison- II, Kendrapara & Others	Sri Binod B Nayak	9437142459	NA	26.12.2024	26.12.2024
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Commercia l Suit- 574/2025	M/s Rexon Strips Ltd. Vrs M/s Sponge Sales India Pvt. Ltd & two anothers	S.K.Patra	NA	NA	08.07.2025	08.07.2025
			Execution Petition- 583/2025	Sundaram Finance Ltd. Vs Budhram Sahoo and two others	A.K.Sahoo	NA	NA	28.07.2025	28.07.2025
			Commercia l Suit- 584/2025	Sundaram Finance Ltd. Vs Milan Bag and another	A.K.Sahoo	NA	NA	28.07.2025	28.07.2025

			Commercial Suit-585/2025	Sundaram Finance Ltd Vs Sonuram Khilei and another	A.K.Sahoo	NA	NA	28.07.2025	28.07.2025
			Commercial Suit-586/2025	Sundaram Finance Ltd Vs Bhajan Pradhan and another	A.K.Sahoo	NA	NA	28.07.2025	28.07.2025

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 112/2025	Biraja Construction Vrs Water Department of Odisha & Others	Anirudh Sangeneria & Associates	04.07.2025	04.07.2025
			CS(III) 52/2025	Bank of Baroda Cuttack Vrs Khageswar Parida	Gurudatta Kar & Associates	22.04.2025	22.07.2025
			CS(III) 53/2025	Bank of Baroda Cuttack Vrs Kamala Filling & Others	Gurudatta Kar & Associates	22.04.2025	22.07.2025
			CS(III) 54/2025	Bank of Baroda Cuttack Vrs Smt Shradhanjali Swain	Gurudatta Kar & Associates	22.04.2025	29.07.2025
			CS(III) 55/2025	Bank of Baroda Cuttack Vrs Tarini Enterprises & Others	Gurudatta Kar & Associates	22.04.2025	29.07.2025
			CS(III) 58/2025	Bank of Baroda Cuttack Vrs Smuti Saurav Charan	Gurudatta Kar & Associates	24.04.2025	29.07.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 73/2024	State Bank Of India Vr. Jeebana Kumar Nahak	B.K.Mohanty	28.11.2024	07.07.2025
			C.S. 38/2024	Bank of Baroda Vr. Rajalaxmi Sahu	Nilakantha Das	02.08.2024	15.07.2025
			C.S. 60/2024	Bank of Baroda Vr. Ramya Madhuri	Nilakantha Das	04.09.2024	23.07.2025
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS 261/2025	State Bank Of India, Kendrapra Branch Vs. Reshmi Begum	Sri. Balaram Panda	19.12.2022	19.05.2025
7.	Civil Judge (Sr. Division) (Commercial Court), Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 279/2023	IndiaCon Education Pvt. Ltd. Vrs. Odisha Rural Development and Marketing Society	Adv. Lalit Kumar Maharana	17.10.2023	30.07.2025
			CS 280/2023	IndiaCon Education Pvt. Ltd. Vrs. Odisha Rural Development and Marketing Society	Adv. Lalit Kumar Maharana	17.10.2023	28.07.2025
			CS 297/2023	ICICI Bank Vrs. Subham Dutta and Others	Adv. Manoranjan Sahu	20.10.2023	17.07.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 169/2025	Central Bank of India Vrs. Mruganka Mishra and others	Adv. Prakash Chandra Padhi	30.07.2022	01.07.2025
			CS 265/2024	Punjab and Sindh Bank Vrs. M/S JMD Associates & others	Adv. Rabindra Nath Das	21.12.2024	19.07.2025
			CS 92/2024	Ethard Marketing Limited Vrs. Das Construction and others	Adv. Kedarnath Ray	18.05.2025	30.07.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 123/2022	State Bank of India (RASMEC) Cuttack Vrs Shreetweja Pharmacare & Others	Nityananda Tripathy & Associates	23.07.2022	03.07.2025
			CS (III) 121/2022	State Bank of India (RASMEC) Cuttack Vrs Mahaveer Medicine Store & Oyhrs	Nityananda Tripathy & Associates	23.07.2022	04.07.2025
			CS (III) 10/2024	Nigam Suppliers Vrs State of Odisha & Others	P.Mohanthy & Associates	09.01.2024	04.07.2025
			CS (III) 120/2022	State Bank of India (RASMEC) Cuttack Vrs Ajit Book Store 7 Another	Nityananda Tripathy & Associates	23.07.2022	07.07.2025
			CS (III) 133/2023	State Bank of India (RASMEC) Cuttack Vrs Sai Shradha Enterprises & Others	Sri Sybrat Sarangi & Associates	19.10.2023	08.07.2025
			CS (III) 16/2023	ICICI Bank Cuttack Vrs Pabitra Kumar Sahoo	Bibhuti Bhusan Mishra & Associates	14.03.2023	10.07.2025

			CS(III) 92/2024	Bank of Baroda Cuttack Vrs Dd Plasto Pipes & Others	S.Sarangi & Associates	05.09.2024	15.07.2025
			CS(III) 28/2024	State Bank of India (RASMEC) Cuttack Vrs Sairam Bhandar	Susamarani Sahoo & Associates	28.02.2024	17.07.2025
			CS(III) 45/2024	Bank of India Vrs. Satya Sundar Dixit	L.Das & Associates	22.03.2024	18.07.2025
			CS(III) 50/2024	Bank of Baroda Cuttack Vrs Tarini Tailors & Others	S.Sarangi & Associates	30.03.2024	19.07.2025
			CS(III) 95/2024	Umesh Chandra Parida Vrs The Chief Engineer WATCO Cuttack & Others	A.Mohanty & Associates Vrs Prasanna Lenka (G.P)	18.09.2024	22.07.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 05/2024	State Bank of India Vrs. S.Deepa Rani Patro	B.K.Mohanty	15.02.2024	08.07.2025
			C.S. 29/2024	State Bank of India Vrs. M/s. Chana Mutton Centre	Simanchal Panda	17.05.2024	16.07.2025
			C.S. 02/2025	Lingaraj Floor Mills Pvt Ltd Vs Mahendra Kumar Bhuyan	N.K.Tripathy	06.01.2025	18.07.2025
			C.S. 23/2024	State Bank of India Vrs. Swapna Sethy	Simanchal Panda	25.04.2025	21.07.2025
			C.S. 44/2023	State Bank of India Vrs. Sibaram Sethy	Niranjan Mahapatro	05.10.2023	23.07.2025
			C.S. 31/2024	State Bank Of India Vs Bishnupriya Mahapatro	Simanchal Panda	17.05.2024	29.07.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.03/2024	Nandi Kishore Behera Vs. State Bank of India	Sri J. Pradhan Vs. Sri A.K. Dash	16.03.2024	01.07.2025

			C.S.36/2023	Hindustan Petroleum Corporation Ltd. Vs. Bijay Kumar Baruda	Sanjib Kumar Pattnaik & Associates	07.11.2023	01.07.2025
			C.S.208/2019	Union Bank of India Vs. Dilip Kumar Bishi	Sri Aswini Kumar Dash & Associates	25.01.2020	01.07.2025
			C.S.14/2023	Union Bank of India Vs. M/s. Laziz Restaurant	M.R. Das Vs. P.K. Prdhan	08.05.2023	04.07.2025
			C.S.24/2020	Canara Bank Vs. Sri Kailash Singh	Ashwini Kumar Dash & Associates	25.01.2020	10.07.2025
			C.S.12/2024	Natwar Prasad Mahawar Vs. Sushil Kumar Mahawar & Others	Sri Sureswar Mishra Vs. Sri Sunil Sharma & Others	17.06.2024	10.07.2025
			C.S.27/2024	Bank of Baroda Vs. Mr. Rajendra Prasad	P.K. Mohapatra & Associates	11.12.2024	22.07.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-265/2025 (37/2020)	Sk. Akhtar Vs. Proprietor Kanungo filing station & others	P.R.Das	29.08.2020	16.07.2025
			MS-181/2025 (27/2011)	State Bank of India Vs. M/S Sk. Light engineering works and service center and another	R.P.Lenka	16.08.2011	18.07.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 149/2022	Odisha State Wirehousing Corporation Vrs. M/s. Origo Commodities India(P). Ltd	Adv. D. Das Vrs Adv. P.K. Mohanty	05.11.2022	-	01.07.2025	975 days	Dismissed On Contest	-	-	-
			Arb(P) No. 7/2022	Odisha State Road Transportation Corporation Vrs ARSS BUS Terminal	Adv. A. Tripathy Vrs Adv. A. Panda	19.02.2022	-	03.07.2025	1245 days	Dismissed On Contest	-	-	-
			Arb(P) No. 19/2022	Paradip Port Trust Vrs. M/s. Surama Solar Ltd.	Adv. S.S. Mohanty Vrs B. Das	03.05.2022	-	09.07.2025	1155 days	Dismissed On Contest	-	-	-
			Arb(P) No. 13/2025	Sri Sri Param Premamaya Purusottama Trust Vrs M/s. Stride Hospital (P) Ltd	Adv. P. Mohanty Vrs. Adv. Jatindra Mohanty	03.04.2025	-	23.07.2025	103 days	Dismissed On Contest	-	-	-

			Arb(P) No. 98/2024	M/s. Stride Hospital (P) Ltd Vrs Sri Sri Param Premamaya Purusottam a Trust	Adv. Jatindra Mohanty Vrs Adv. P. Mohanty	18.11. 2024	-	23.07. 2025	240 days	Dismissed On Contest	-	-	-
			Arb(P) No. 37/2025	M/s. Bridge & Roof Company Vrs BMC	Adv. J.P. Behera	30.06. 2025	-	30.07. 2025	30 days	Dismissed On Contest	-	-	-
			CMA 279/ 2024	M/s. Indusind Bank Ltd Vrs. M/s. Subash Chandra Panda & Other	Adv. Silabhadra Sastry Vrs Adv. Ramesh Chandra Sahoo	20.09. 2024	-	04.07. 2025	300 days	Allowed On Contest	-	-	-
			CMA 208/ 2024	IDBI Bank Ltd. Vrs Manoj Kumar Mohnaty	Adv. Ajit Kumar Mohapatra	16.07. 2024		25.07. 2025	371 days	Allowed On Contest			
			CMA 209/ 2024	IDBI Bank Ltd. Vrs Bikash Chandra Sahoo	Adv. Ajit Kumar Mohapatra	16.07. 2024		25.07.2 025	371 days	Allowed On Contest			
			CMA 210/ 2024	Indian Overseas Bank Vrs Rajesh Ranjan Rath	Adv. Ajit Kumar Mohapatra	16.07. 2024		25.07. 2025	371 days	Allowed On Contest			
			CMA 211/ 2024	Indian Overseas Bank Vrs M/s. Genwork Services and others	Adv. Ajit Kumar Mohapatra	16.07. 2025		25.07. 2025	371 days	Allowed On Contest			

2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 83/2022	M/s. Satya Sai Construction Vrs The New India Assurance Co. Ltd.,	Sri Kishore Kumar Jena, & Associates Vrs Sri Prasanna Kumar Lenka, Govt. Pleader	22.06. 2022		08.07. 2025	1111 Days	Contest	-	-
			CS(III) 151/202 2	ARSS Infrastructu re Project Ltd., Vrs The Collector & District Magistrate, Jajpur & Others	Sri Rajat Kumar Das, & Associates Vrs Sri Prasanna Kumar Lenka, Govt. Pleader	13.09. 2022		16.07. 2025	1033 Days	Contest		
			CS(III) 137/202 3	M/s Great Eastern Udyog Pvt. Ltd Vrs Sri Jasobanta Puhan	Mr. B.P. Dhal, & Associates Vrs Sri N.K. Dash, & Associates	30.10. 2023		24.07. 2025	641 Days	Contest		
			CS(III) 507/202 1	Amar Bikash Mohapatra Vrs Ashish Kumar Gupta,	Sri Sudarsan Behera Associates Vrs Sri Nalini Kanta Sahoo Associates	11.07. 2024		31.07. 2025	385 Days	Contest		
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 26/2024	Bank of Maharashtr a Vrs. Mr. Dibya Chand Shukla	Ranjan Kumar Tripathy Vrs. Saroj Gouda	08.05. 2024	NA	09.07. 2025	427 days	Contest		U/o.7, R-1 of CPC
			C.S. 61/2024	Punjab National Bank Vrs. M/s. Happy Fabrication	Sri Linga Mishra vrs. P.K.Roy Choudhury	09.09. 2024	NA	19.07. 2025	313 days	Contest		U/o.7, R-1 of CPC
			C.S. 35/2023	Smt. Sangita Kumari Panda Vrs.	Sri Fakir Mohan Patnaik Vrs. Sri Amulya	30.01. 2023	NA	31.07. 2025	913 days	Contest		U/o.7, R-1 of CPC

				Sanjay Kumar Panda & others	Kumar Pani							
			ARBP 11/2024	Ms More Retail Private Limited Vs Sri Siddha Bhairabi Estates Private Limited and others	Fakir Mohan Patnaik Vrs. B.K.Mohanty	26.11.2024	NA	02.07.2025	218 days	Contest		U/s. 9 of Arbitration & Conciliation Act
			ARBP 02/2025	Susanta Patro and another Vs Ms Cholamandalam Investment And Finance Co Ltd and another	Ashok Kumar Patra Vrs. Deepak Kumar Sukla	01.05.2025	NA	30.07.2025	90 days	Contest		U/s. 34 of Arbitration & Conciliation Act
			E.P. 93/2023	Cholamandalam Investment And Finance Co Ltd Vs Kishore Chandra Gouda And Others	Deepak Kumar Sukla	08.09.2023	NA	01.07.2025	662 days	Contest		U/o. 21, R-11(2) CPC R/w. Sec. 36 of Arbitration & Conciliation Act
			E.P. 87/2024	Cholamandalam Investment And Finance Co Ltd Vs Sisira Kanta Pradhan	Deepak Kumar Sukla	12.04.2024	NA	11.07.2025	455 days	Contest		U/o. 21, R-11(2) CPC R/w. Sec. 36 of Arbitration & Conciliation Act

			E.P. 198/ 2024	K Rasmita Kumari Patro Vs Chinnari Harinath Rao and others	Faki Mohan Patnaik Vrs. Ramesh Chandra Pradhan	26.11. 2024	NA	29.07. 2025	245 days	Contest			U/o. 21, R-11(2) CPC
			E.P. 101/ 2024	Cholamanda lam Investment And Finance Co Ltd Vs Susanta Patro	Deepak Kumar Sukla Vrs. Ashok Kumar Patra	25.04. 2024	NA	30.07 .2025	461 days	Contest			U/o. 21, R-11(2) CPC R/w. Sec. 36 of Arbitrat ion & Concilia tion Act
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.M.A. 01/2025	Bharat Heavy Electrical Limited Vs. Orinet Papers & Industries Ltd.	Sri P.K. Mohaptra & Associates Vs. Sri Anand Dash & Associates	17.01. 2025		07.07. 2025	171 days	Contested			U/o.21, Rule- 106, C.P.C., r/w.Sec. 151 C.P.C.
			Rev.P. 01/2024	M/s. Vedanta Construction Private Limited Vs. Orissa Bridge & Construction s Corporation Ltd. & Others	Sri R.N. Debta & Associates Vs. D. Hota &Associates, G.P. A.K. Senapati	08.10. 2024		15.07. 2025	280 days	Contested			U/o.47, Rule-1, r/w. Sec.151 of C.P.C.
			Arb. 01/2024	Mahanadi Coalfields Ltd. Vs. M/s.BTFPL- BLA	Bijay Kumar Purohit & Associates Vs. Debasish Mishra &	09.01. 2024		17.07. 2025	555 days	Contested			U/s.34 of Arbitrat ion & Concilia tion

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2317	82	Disposal-45 <u>Transferred-14</u> Total-59	2340	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1739	71	56	1754	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	411	25	Disposal-11 <u>Transferred-05</u> Total-16	420	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	392	22	22	392	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	274	06	04	276	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	609	Institution-14 <u>Received-09</u> Total-23	53	579	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	1195	44	187	1052	
TOTAL			6937	273	397	6813	